

**GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF EXPENDITURE**

**RAJYA SABHA  
UNSTARRED QUESTION NO.1485**

TO BE ANSWERED ON Tuesday, March 14, 2023/ 23 Phalgun, 1944 (Saka)

**Allocation to States for centrally sponsored schemes**

**1485. Shri Jose K. Mani:**

Will the Minister of **Finance** be pleased to state:

- (a) Whether Government has any plans to increase its share of allocation to States for centrally sponsored schemes;
- (b) If so, furnish the details thereof;
- (c) Whether the government has any plans to provide performance based incentives to states for the timely and effective implementation of centrally sponsored schemes; and
- (d) If so, furnish the details thereof?

**ANSWER**

**MINISTER OF STATE FOR FINANCE  
(SHRI PANKAJ CHAUDHARY)**

**(a) & (b):** - The extant fund sharing pattern under Centrally Sponsored Schemes (CSSs) is guided by NITI Aayog vide its O.M. No. O-11013/02/2015-CSS & CMC dated 17th August, 2016 which has been issued based on the recommendations of the Sub-Group of Chief Ministers and in consultation with various Ministries/ Departments and other Stakeholders, with the approval of the Competent Authority. The arrangements in these OMs are in force since 2016-17. In lieu of the Jammu & Kashmir Reorganization Act, 2019, clause 4 and 11 of the NITI Aayog's OM were modified and were communicated vide NITI Aayog's OM No.O-11013/02/2015-CSS & CMC dated 26.10.2019. Appraisal of CSSs over the XVth FC Cycle has been done on the basis of the extant fund sharing pattern.

**(c) & (d):**- While states may, if they so desire, set aside 25% of funds of any CSS as flexi fund, as communicated vide ibid OM of NITI Aayog, inter alia, for effective implementation of a CSS. There is no such proposal to provide performance based incentives to States under consideration with the Government.

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